



**R.O.C.Nos.87525-A/2019-B2**  
**101090-A/2019-B2**

**DISTRICT JUDGES,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 271 / 2019**

**I**

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Cuddalore, Virudhunagar @ Srivilliputhur and Kanniyakumari @ Nagercoil :**

Thiru. K.Karunanithi, II Additional District Judge, Cuddalore @ Chidambaram, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Cuddalore.

Tmt.S.D.Parimala, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act, Virudhunagar @ Srivilliputhur.

Thiru.G.Mahizhenthii, District Judge, functioning as Chairman, Permanent Lok Adalat, Nagercoil, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act, Kanniyakumari @ Nagercoil.

**II**

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 in 16 Districts, including a Special Court at **Cuddalore:**

Thiru. K.Ayyappan Pillai, District Judge, functioning as Presiding Officer, Labour Court, Cuddalore is transferred and posted as Sessions Judge in the newly sanctioned Special Court for trial of cases under SC/ST (PoA) Act at Cuddalore.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 16.12.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**

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*S.O*  
*16-12-19*